

S.No.53

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**Company Petition/29/2021**  
u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

Mukka Srinivas

...Petitioner

VS

Sri Sai Pavan Industries Pvt Ltd & Others

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Both side counsels present. Due to paucity of time, matter adjourned to  
28.06.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**